

OA 1349/04

DA. 12.01.06

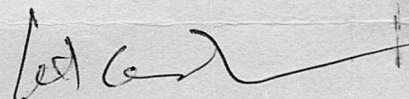
Hon. Mr. K. B. S. Rajan, J.M.
Hon. Mr. A. K. Singh, AM

Sri S. Lal for the applicant.
Sri M. K. Upadhyay, holding brief of
Sri A. Mohiley for the respondents.

The grievance of the applicant having been redressed vide annexure-1 and 2 to the MA. 3473/05. Counsel for applicant submits that the applicant may be awarded cost. In the facts and circumstances of the case, the OA is dismissed as having become infructuous.

no costs


AM


J.M

